

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10077 of 2015-DB

(Arising out of OIO-AHM-EXCUS-002-COMMR-13-14-15 dated 07/10/2014 passed by Commissioner of Central Excise-AHMEDABAD-II)

Unicorn Packers P Ltd

61, Mahagujarat Industrial Estate, Opp. Bonsai Pharma,
Village : Moraiya, Taluka : Sanand,
AHMEDABAD,
GUJARAT

.....Appellant

VERSUS

Commissioner of C.E.-Ahmedabad-ii

CUSTOM HOUSE... FIRST FLOOR,
OLD HIGH COURT ROAD, NAVRANGPURA,
AHMEDABAD,
GUJARAT-380009

.....Respondent

APPEARANCE:

Shri N K Tiwari, Consultant, appeared for the Appellant
Shri Tara Prakash, Deputy Commissioner (AR)&Shri A K Samota, Superintendent
(AR)appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 01.07.2024/08.07.2024
DATE OF DECISION:08.08.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12619 of 2018-DB.

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**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**